

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2846**  
ANSWERED ON 12<sup>TH</sup> DECEMBER, 2024

**FOOD PROCESSING AND PRESERVATION INDUSTRIES**

**2846. DR. KIRSAN NAMDEO:**  
**SHRI HARIBHAI PATEL:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the details of the steps taken/being taken by the Government to encourage investments in both on-farm and off-farm preservation and processing infrastructure during the last five years and the current year;
- (b) the details of the specific initiatives or assistance programmes aimed at enhancing the capabilities of farmers to mitigate post-harvest losses;
- (c) the details of the funds allocated and utilised for advancement of the food processing sector during the financial years from 2018-19 to 2024-25, State/UT-wise and scheme-wise; and
- (d) the details of the credit-linked financial aid offered to entrepreneurs for establishing food processing or preservation industries during the said period, encompassing the number of recipients and the overall disbursed amount?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAVNEET SINGH)

(a) & (b). Ministry of Food Processing Industries (MoFPI) incentivizes investment in processing and preservation infrastructure of the country through its Central Sector Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) Scheme, Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and Centrally sponsored PM Formalization of Micro Food Processing Enterprises (PMFME) scheme and thus helping in reduction of post-harvest losses in the country. Under component schemes of PMKSY, MoFPI provides mostly credit linked financial assistance (capital subsidy) to entrepreneurs with total outlay of Rs. 5520 Crore for 15<sup>th</sup> Finance Commission Cycle. Ministry also provides financial, technical and business support for setting up/ upgradation of micro food processing enterprises under PMFME scheme. The scheme is operational for a period of five years from 2020-21 to 2025-26 with total outlay of Rs. 10,000 Crore. Under the Capacity Building component of the Scheme, MoFPI provides assistance for training of Trainers, District Resource Persons, Entrepreneurs and various other groups. PLISFPI is, inter alia, intended to support creation of global food manufacturing champions and support Indian brands of food products in international market. The Scheme is being implemented over a six-year period from 2021-22 to 2026-27 with an outlay of Rs. 10,900 Crore.

(c) & (d). Being central sector schemes, no state-wise budget allocation is done under PMKSY & PLISFPI. The details of incentives available and year-wise total allocation and funds utilized under these schemes since 2018-19 is placed at **ANNEXURE-I**. The state wise funds released under PMFME schemes since 2020-21

is placed at **ANNEXURE-II**. MoFPI has sanctioned 41 Mega food Parks, 399 Cold Chain projects, 76 Agro-Processing Clusters, 559 Food Processing Units, 61 Creation of Backward & Forward Linkages Projects & 51 Operation Green projects under corresponding component schemes of PMKSY till 31<sup>st</sup> October, 2024. Till 31<sup>st</sup> October, 2024, 1,08,580 loans have been sanctioned to micro food processing enterprises for assistance under PMFME Scheme. Under PLISFPI, 171 food processing companies have been approved for assistance under various categories of the scheme so far.

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**ANNEXURE REFERRED TO IN REPLY TO PART (c) & (d) OF LOK SABHA UNSTARRED QUESTION NO. 2846 FOR ANSWER ON 12<sup>TH</sup> DECEMBER, 2024 REGARDING “FOOD PROCESSING AND PRESERVATION INDUSTRIES”**

**Incentives available under Pradhan Mantri Kisan Samapada Yojana (PMKSY)**

S. No.	Component Scheme	Scheme Benefits (Grant-in-aid) for projects in General Area	Scheme Benefits (Grant-in-aid) for projects in Difficult Areas as well as SC/ST, FPOs, SHGs
1.	Integrated Cold Chain and Value Addition Infrastructure	Grant-in-aid @ 35% of eligible project cost [subject to maximum of Rs.10 crores per project]	Grant-in-aid @ 50% of eligible project cost [subject to maximum of Rs. 10 crores per project]
2.	Creation/ Expansion of Food Processing & Preservation Capacities	Grants-in-Aid @35% of eligible project cost [subject to maximum of Rs. 5 crores per project]	Grants-in-Aid @50% of eligible project cost [subject to maximum of Rs.5 crores per project]
3.	Infrastructure for Agro-Processing Clusters	Grants-in-aid @35% of eligible project cost in General Area [subject to maximum of Rs. 10 crores per project]	Grants-in-aid @50% of eligible project [subject to max. of Rs. 10 crore per project]
4.	Operation Greens	Grants-in-Aid @35% of eligible project cost for Integrated Value Chain Development Projects, maximum grants-in-aid would be ₹15 crore per project; and for Standalone Post-Harvest Infrastructure Projects, maximum grants-in-aid would be ₹10 crore per project.	Grants-in-Aid maximum @50% of eligible project cost for Integrated Value Chain Development Projects, maximum grants-in-aid would be ₹15 crore per project; and for Standalone Post-Harvest Infrastructure Projects, maximum grants-in-aid would be ₹10 crore per project.
5.	Food Safety and Quality Assurance - Food Testing Laboratories	100% grants-in-aid for Govt. organizations  For Private organizations/entities: grant-in-aid of @ 50% of the eligible cost	For Private organizations/entities: grant-in-aid of @ 70% of the eligible cost
6.	Human Resource & Institutions- Research & Development	For Government Organizations - Grants @ 100% of equipment cost, consumables, For private organizations /universities/institutions, grant @ 50 % of equipment cost.	For Government Organizations - Grants @ 100% of equipment cost, consumables For Private Organizations /Universities/ Institutions, Grants @ 70% of equipment cost.

**The details of assistance available to Micro Food Processing Enterprises under PMFME Scheme**

- (i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). *Support to SHGs for seed capital:* Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). *Capacity Building:* The scheme envisages training for Entrepreneurship Development Skilling (EDP+): program modified to meet the requirement of food processing industry and product specific skilling.

**Details of funds allocated and funds utilized in the schemes of MoFPI**

(Rs in Crores)

Year	2018-19		2019-20		2020 21		2021-22		2022-23		2023-24		2024-25	
	R.E.	A.E.	R.E.	A.E.	R.E.	A.E.	R.E	A.E.	R.E	A.E.	R.E.	A.E.	B.E.	A.E.
							.		.					<b>06.12.2024</b>
<b>PMKSY</b>	870.33	591.38	889.43	694.94	750.00	667.05	791	713.49	673	561.92	745	666.21	729	280.28
<b>PMFME</b>	Scheme started in 2020-21				400	394.59	399	326.46	290	274.76	800	778.84	879.5	654.25
<b>PLIS</b>	Scheme started in 2021-22						10	9.27	801	489.83	115	590.50	1444.02	11.72

R.E.—Revised Estimates, A.E.- Actual Expenditure, B.E. – Budget Estimate

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**States / UTs-wise details of funds (Centre Share) released under PMFME Scheme since inception (till 31<sup>st</sup> October, 2024)**

Sl. No.	States / UTs	Total Amount released (Rs. in Cr.)
1	Andaman & Nicobar Island	4.12
2	Andhra Pradesh	115.78
3	Arunachal Pradesh	18.59
4	Assam	118.02
5	Bihar	211.28
6	Chandigarh	2.00
7	Chhattisgarh	28.58
8	Dadar & Nagar Haveli & Daman and Diu	1.29
9	Delhi	3.98
10	Goa	9.34
11	Gujarat	47.04
12	Haryana	42.63
13	Himachal Pradesh	70.51
14	Jammu & Kashmir	18.39
15	Jharkhand	24.22
16	Karnataka	148.06
17	Kerala	75.30
18	Ladakh	6.29
19	Lakshadweep	1.01
20	Madhya Pradesh	111.08
21	Maharashtra	318.62
22	Manipur	6.41
23	Meghalaya	9.23
24	Mizoram	10.67
25	Nagaland	16.52
26	Odisha	75.28
27	Puducherry	6.00
28	Punjab	93.15
29	Rajasthan	43.95
30	Sikkim	12.87
31	Tamil Nadu	164.30
32	Telangana	90.36
33	Tripura	18.21
34	Uttar Pradesh	240.39
35	Uttarakhand	27.45
36	West Bengal	6.28

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